

(29)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/846/ (IB)/2018  
NAME OF THE PETITIONER(S) : VISA DRUGS PHARMACEUTICALS PVT LTD  
NAME OF THE RESPONDENT(S) : TAMILNADU MEDICAL SERVICE CORPORATION LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	G. SRIRAM	PCS For Petitioner	G. Srinivas

**ORDER**

Representative for the Applicant present. No representation on behalf of the Corporate Debtor. **The Registry** is directed to issue notice to the Corporate Debtor. Representative for the Applicant is also permitted to serve private notice to the Corporate Debtor at its Registered Office address by circulating copy of the petition along with the documents relied upon and file proof of service on the next date of hearing. Put up on **09.08.2018 at 10.30 A.M.**

-SP-  
(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)